

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(37) C.P.(IB)-2046-(MB)/2018

CORAM:

SHRI M. K. SHRAWAT
MEMBER (Judicial)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.08.2019**

NAME OF THE PARTIES: Velecha Engineering Ltd.
V/s
Larsen & Toubro Ltd.

SECTION: 9 OF THE INSOLVENCY & BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for both the sides are present.
2. By consent matter is adjourned to **30.09.2019**.

Sd/-
M.K. SHRAWAT
Member (Judicial)

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

21.08.2019
Aah